

Central Administrative Tribunal  
Principal Bench, New Delhi

OA No.212/95

New Delhi this the 14th day of September 1995.

Hon'ble Mr A.V.Haridasan, Vice Chairman (J)  
Hon'ble Mr R.K.Ahooja, Member (A)

Raja Ram Sharma  
R/o M-312, Seva Nagar  
New Delhi.

...Applicant.

(Through Shri U.Srivastava, advocate)

Versus

1. Union of India through  
The Secretary  
Ministry of Home Affairs  
North Block  
New Delhi - 110 001.

2. The Director  
Central Bureau of Investigation  
'CGO Complex'  
Block No.4, Lodhi Road,  
New Delhi- 110 003.

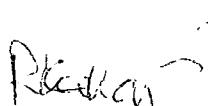
...Respondents.

3. The Supdt. of Police (HQ)  
CBI Anti Corruption Branch  
CGO Complex  
New Delhi.

O R D E R (Oral)

Hon'ble Mr A.V.Haridasan, Vice Chairman (J).

Learned counsel <sup>of</sup> for the applicant seeks permission to withdraw the application with liberty to approach <sup>appr</sup> departmental authorities for re-engagement and in case <sup>he</sup> is not satisfied with the outcome thereof, to seek appropriate relief. Reserving that liberty to the applicant, the application is closed as withdrawn.

  
(R.K.Ahooja)  
Member (A)

aa.

  
(A.V.Haridasan)  
Vice Chairman (J)